

FORM B
PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF
M/S. PRO YOUNG INTERNATIONAL PRIVATE LIMITED

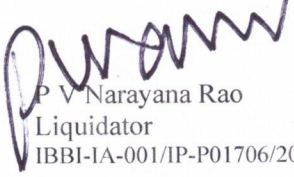
1.	NAME OF CORPORATE DEBTOR	M/s PRO YOUNG INTERNATIONAL PVT, LTD.
2.	DATE OF INCORPORATION OF CORPORATE DEBTOR	20/06/2007
3.	AUTHORITY UNDER WHICH CORPORATE DEBTOR IS INCORPORATED/ REGISTERED	RoC – HYDERABAD
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE DEBTOR	U52100TG2007PTC054540
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE DEBTOR	Flat No: T.F.6, 3rd Floor, Empire Square, Road No: 36,, Jubille Hills Hyderabad TG 500033 IN
6.	DATE OF CLOSURE OF INSOLVENCY RESOLUTION PROCESS	07-10-2021
7.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE DEBTOR	07-10-2021
8.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	P V Narayana Rao, Liquidator 717, Journalist Colony, Road No.3, Banjara Hills, Hyderabad-500 034 Telangana India Cell: 99493-55122; rao_ca60@rediffmail.com IBBI-IA-001/IP-P01706/2019-2020/12633
9.	LAST DATE FOR SUBMISSION OF CLAIMS	06-11-2021

Notice is hereby given that the Hon'ble National Company Law Tribunal - Hyderabad has ordered the commencement of liquidation of the PRO YOUNG INTERNATIONAL PVT. LTD on 07-10-2021

The stakeholders of PRO YOUNG INTERNATIONAL PVT. LTD are hereby called upon to submit the proof of their claims, on or before 06-11-2021, to the liquidator at the address mentioned against item 8.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.


P V Narayana Rao
Liquidator
IBBI-IA-001/IP-P01706/2019-2020/12633

Date : 12.10.2021
Place: Hyderabad

